

O.I.H.

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 2071
TO BE ANSWERED ON FEBRUARY 12, 2026
DEVELOPMENT OF URBAN AREAS IN HARYANA**

**NO. 2071. SHRI JAI PARKASH:
SHRI SATPAL BRAHAMCHARI:**

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether the Government is aware that there is a need to strengthen basic infrastructure, housing, transport, drainage and civic amenities through the Urban Area Development Projects in Hisar and Sonipat Lok Sabha Parliamentary Constituencies of Haryana and if so, the details thereof;**
- (b) whether it is a fact that many Urban Development Projects sanctioned under Centrally Sponsored or Ministry of Finance supported schemes have not been completed on time due to financial delays and lack of coordination and if so, the details thereof;**
- (c) the number of Urban Development Projects approved and the total amount of funds sanctioned, allocated, released and spent for the said Constituencies since 2019;**
- (d) whether any specific action plan is proposed by the Government for timely, transparent and effective completion of the Urban Development Projects in the said Constituencies and if so, the details thereof;**
- (e) the time bound action plan proposed by the Government to ensure inclusive and sanctioned urban development in the said constituencies in future; and**
- (f) whether reasons for delay, cost overruns or lack of coordination in the implementation of projects have been reviewed and if so, the details thereof?**

...2/-

ANSWER
THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI TOKHAN SAHU)

(a) to (f): As per the provisions of Article 243W of the Constitution, in conjunction with the Seventh and Twelfth Schedules, matters relating to urban development fall within the purview of States/Urban Local Bodies (ULBs). However, Ministry of Housing and Urban Affairs (MoHUA) provides programmatic support to the States/Union Territories (UTs) in their urban development agenda through its various flagship Missions/Programmes viz. Atal Mission for Rejuvenation & Urban Transformation 2.0 (AMRUT 2.0), Swachh Bharat Mission – Urban 2.0 (SBM – U 2.0), Pradhan Mantri Awas Yojana – Urban 2.0 (PMAY-U 2.0), Urban Transport (UT), PM-eBus Sewa Scheme, etc.

Through these Missions/Schemes, the Central Government approves the State Plans and provides the Central Assistance (CA) to the States. The projects are selected, designed, approved and executed by the States/UTs and the cities. The State Governments release funds to the cities/districts.

AMRUT: This Mission was launched in the year 2015 in selected 500 cities (now 485 cities including 15 merged cities) and towns across the country. It was focused on development of basic infrastructure in urban areas, in the sectors of water supply, sewerage and septage management, parks and green spaces, storm water drainage, etc. AMRUT 2.0 has been launched in the year 2021 in all ULBs/cities, enabling the cities to become 'self-reliant' and 'water secure'. Providing universal coverage of sewerage and septage management in 500 AMRUT cities is one of the major focus areas of AMRUT 2.0. Rejuvenation of Water Bodies and Parks and Green spaces are other components of the Mission. Under the Mission, States/ UTs are empowered to select, appraise, propose and implement projects.

Under AMRUT, the State of Haryana has grounded 33 projects worth ₹533.49 crore in Hisar and Sonipat Lok Sabha Parliamentary Constituencies of which works worth ₹517.40 crore have been physically completed.

Details of District wise projects grounded are as under:

District	Water Supply			Sewerage and Septage Management			Drainage			Others (Parks)		
	No. of projects	Total Cost (in ₹ Cr)	No. of completed Projects	No. of projects	Cost (in ₹ Cr)	No. of completed Projects	No. of projects	Cost (in ₹ Cr)	No. of completed Projects	No. of projects	Cost (in ₹ Cr)	No. of completed Projects
Bhiwani	3	14.33	3	3	7.84	3	2	54.67	2	2	0.82	2
Hisar	3	32.91	2	3	71.2	3	-	-	-	2	0.82	2
Jind	-	-	-	2	11.7	2	2	24.62	2	2	0.82	2
Sonipat	3	76.33	3	3	87.5	3	2	149.11	1	1	0.82	1
Total	9	123.57	8	11	178.24	11	6	228.4	5	7	3.28	7

Under AMRUT 2.0 so far, 17 projects worth ₹1,204.19 crore have been approved in Hisar and Sonipat Lok Sabha Parliamentary Constituencies. District wise details of projects are as under:

District	Sewerage/Septage Management			Water Supply		
	No	Cost (in ₹ Cr)	Work Physically Completed (in ₹ Cr)	No	Cost (in ₹ Cr)	Work Physically Completed (in ₹ Cr)
Bhiwani				2	144.89	70.76
Hisar	1	236.36	2.8	6	187.36	93.26
Jind				4	501.13	187.14
Sonipat				4	134.45	27.35
Total	1	236.36	2.8	16	967.83	378.51

Funds under AMRUT/ AMRUT 2.0 are allocated/released/sanctioned to State/UTs and not District-wise. Under AMRUT, total CA allocated for projects to the State of Haryana was Rs.764.51 crore. CA of Rs.746.39 crore has been released against which utilization certificate of Rs.736.97 crore has been received.

Under AMRUT 2.0, total CA allocated for projects to the State of Haryana was Rs.1,496 crore. CA of Rs.463.73 crore has been released/ Mother Sanction issued so far for projects against which utilization certificate of Rs.133.74 crore has been received.

The Mission guidelines have provisions for formation of State High Powered Steering Committee (SHPS) headed by the Chief Secretary of the State, to monitor and supervise the implementation of the scheme at the State/ UT level. State Level Technical Committee (SLTC) headed by the Secretary, Urban Development & Housing Department provides technical support to the SHPS in monitoring and supervising the scheme at the State level. Further, an Apex Committee constituted under the ambit of Mission guidelines reviews and monitor the Mission periodically. For assessment and monitoring of work done under AMRUT 2.0 in the States/ UTs, there is a provision of Independent Review and Monitoring Agencies (IRMAs). Funds are released to the States/ UTs upon satisfactory compliance of IRMA reports. Also, in order to fast-track the implementation of AMRUT 2.0, the progress is periodically reviewed and monitored through regular video conferences/ webinars/ workshops/ site-visits etc. by MoHUA with the States/ UTs and ULBs. There is a dedicated AMRUT 2.0 online portal for tracking the progress and project-wise outcomes.

PMAY-U: Land' and 'Colonization' are State subjects. Therefore, schemes related to housing for their citizens are implemented by States/UTs. However, MoHUA supplements the efforts of States/UTs, by providing CA for pucca houses to eligible urban beneficiaries across the country under PMAY-U since 25.06.2015.

Based on the learnings from the experiences of implementation of PMAY-U, MoHUA has revamped the scheme and launched PMAY-U 2.0 'Housing for All' Mission with effect from 01.09.2024 for implementation in urban areas across the country to construct, purchase and rent a house by eligible beneficiaries at affordable cost, for one crore additional eligible beneficiaries through four verticals i.e., Beneficiary Led Construction (BLC), Affordable Housing in Partnership (AHP), Affordable Rental Housing (ARH) and Interest Subsidy Scheme (ISS). PMAY-U 2.0 guidelines and Unified Web-portal for submitting the online applications can be accessed through <https://pmay-urban.gov.in>.

Physical and financial progress in Sonipat and Hisar Parliament Constituency under PMAY-U & PMAY-U 2.0 is as under:

Sr. No.	Particulars	Sonipat	Hisar
1	Houses Sanctioned (Nos)	10,584	11,013
2	Houses Grounded for Construction (Nos)	6,932	7,058
3	Constructions of Houses Completed/ Delivered (Nos)	5,702	5,801
4	Central Assistance Sanctioned since 2019 (₹ in crore)	68.26	26.01
5	Central Assistance Released since 2019 (₹ in crore)	73.29	60.44
6	Central Assistance Utilised since 2019 (₹ in crore)	87.42	83.17

Urban Transport:

FY	Name of Metro Rail Project	State	Length (in km)	Cost in (Rs cr)
2024-25	Delhi Metro Rithala Kundli	Delhi & Haryana (Sonipat District)	26.43	6,230.99

PM-eBus Sewa: Under the PM-eBus Sewa Scheme, a total of 450 e-buses has been sanctioned for State of Haryana by this Ministry as per the demand received. This included 50 e-buses of Hisar. Details are as under:

S. N.	City	No. of Buses Sanctioned	Amount sanctioned for Associated Infrastructure (In Cr.)
1	Faridabad	100	16.41
2	Gurugram	100	5.72
3	Hisar	50	-
4	Rohtak	50	
5	Panipat	50	
6	Karnal	50	
7	Yamuna Nagar	50	
Total		450	22.13